

[Shri Yadvendra Dutt]

MR. SPEAKER : No, No. Avoid such words.

SHRI YADVENDRA DUTT : That is Parliamentary, I will withdraw the word if you say so. But they have used even stronger words than this in the House of Commons. He said that Rs. 20,000 crores have been injected into the blackmarket and that money is floating. I would not blame anybody. But before he makes an assertion against the Janata Party, he must see who was responsible.

I again beg of the Prime Minister and appeal to his sympathy to see that this Patel Commission Recommendations are completely implemented and to see that we do really get road, drinking water and communications. With these few words, on the request of the Prime Minister, I would say, or his advice because he is just like a father to me, I beg of the House to permit me to withdraw the resolution.

MR. SPEAKER : Mr. Brij Bhushan Tiwari, are you withdrawing your amendment ?

SHRI BRIJ BHUSHAN TIWARI : Yes, Sir. I seek the leave of the House to withdraw my amendment.

Amendment No. 1 was, by leave, withdrawn.

MR. SPEAKER : Mr. Ram Dhari Shastri, are you withdrawing your amendment ?

SHRI RAM DHARI SHASTRI : Yes, Sir. I seek the leave of the House to withdraw my amendment.

Amendment No. 2 was, by leave, withdrawn.

MR. SPEAKER : Mr. Ugrasen, are you withdrawing your amendment ?

श्री उपस्थित : मैं अपना संशोधन वापस लेता हूँ इस उम्मीद से कि माननीय प्रधान मंत्री जी ने जो कुछ कहा है उसका असर पड़ेगा और हम को कुछ उससे लाभ प्राप्त होगा ।

Amendment No. 2 was, by leave, withdrawn.

MR. SPEAKER : Mr. Yadvendra Dutt, are you withdrawing your resolution ?

SHRI YADVENDRA DUTT : Yes, Sir. I seek the leave of the House to withdraw my resolution.

The motion was, by leave, withdrawn.

14.50 hrs.

PUBLIC ACCOUNTS COMMITTEE

THIRTY-SECOND REPORT

SHRI GAURI SHANKAR RAI (Ghaziabad): Sir, I beg to present the Thirty-second Report of the Public Accounts Committee on Action Taken by Government on the recommendations of the Committee contained in their Hundred and Seventy-eighth Report (Fifth Lok Sabha) relating to the Cash Assistance for Export of Man-made Fabrics.

PETITION RE. EXPORT OF GROUNDNUT SOLVENT EXTRACTION AND GROUNDNUT HANDPICKED AND SELECTED

श्री धर्मसिंहभाई पटेल (पोरबंदर) :

अध्यक्ष महोदय, मैं आपकी आज्ञा से मूंगफली सोल्वेंट एक्सट्रैक्शन तथा मूंगफली हाथ फोल शींगदाना के निर्यात के बारे में श्री सबदास ठाकर शी० पटेल तथा अन्य व्यक्तियों द्वारा हस्ताक्षरित एक याचिका प्रस्तुत करता हूँ ।

ELECTION TO COMMITTEE

INDIAN COUNCIL OF MEDICAL RESEARCH

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री जगदम्बी प्रसाद यादव) : अध्यक्ष महोदय, मैं आपकी आज्ञा से निम्नलिखित प्रस्ताव करता हूँ: "कि भारतीय चिकित्सा अनुसंधान परिषद् के नियमों, विनियमों और उपनियमों के नियम 20 (16) और (17) और 24(2)

अनुसरण में इस सभा के सदस्य ऐसी रीति से जैसा अध्यक्ष निर्देश दें, भारतीय चिकित्सा अनुसंधान परिषद् की शासी निकाय के सदस्यों के रूप में कार्य करने के लिए अपने में से दो सदस्य निर्वाचित करें। ”

MR. SPEAKER: The question is:

“That in pursuance of Rules 20(16) and (17) and 24(2) of the Rules, Regulations and Bye-laws of the Indian Council of Medical Research, the members of this House do proceed to elect in such manner as the Speaker may direct, two members from among themselves to serve as members of the Governing Body of the Indian Council of Medical Research.”

The motion was adopted.

14.51 hrs.]

MULTI-STATE CO-OPERATIVE SOCIETIES BILL*

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI MOHAN DHARIA): Sir, I beg to move for leave to introduce a Bill to consolidate and amend the law relating to co-operative societies with objects not confined to one State and serving the interests of members in more than one State.

MR. SPEAKER: The question is:

“That leave be granted to introduce a Bill to consolidate and amend the law relating to co-operative societies with objects not confined to one State and serving the interests of members in more than one State.”

The motion was adopted.

SHRI MOHAN DHARIA: I introduce† the Bill.

14.52 hrs.

MATTERS UNDER RULE 377

(1) ACUTE SHORTAGE OF POWER IN BIHAR

श्री युवराज (कटिहार) : अध्यक्ष महोदय, आज सारे बिहार में बिजली की आपूर्ति की कमी के कारण करोड़ों रुपये रोज की क्षति हो रही है। छोटे बड़े कारखानों के बन्द हो जाने से, पूरे वक्त तक कारखानों चालू नहीं रहने की वजह से एवं खेती के काम के लिए जो नलकूप लगे थे वह बिजली की आपूर्ति की कमी की वजह से बन्द हो जाने के कारण करोड़ों रुपये की रोज क्षति बिहार राज्य को हो रही है। बिहार में दो प्रमुख थर्मल पावर स्टेशन हैं—एक बरौनी और दूसरा पतरातू। बरौनी के थर्मल पावर स्टेशन की पांच यूनिट्स में से 15 मेगावाट की तीन यूनिटें बन्द हैं इसलिए कि जो कोयले की क्वालिटी है वह खराब है। जो 50 मेगावाट की एक यूनिट है उसकी टरबाइन की प्लेट टूट गई है और वह भी बहुत दिनों से बन्द है।

14.52½ hrs.

[MR. DEPUTY-SPEAKER in the Chair]

पतरातू की सात में से पांच यूनिट्स नवम्बर माह में बन्द थीं। 50 मेगावाट की जो यूनिट है वह पांच वर्षों से बन्द है जिसके टरबाइन रोटर, जेनरेटर सेन्टर खराब हो गए हैं। एक संयंत्र जिसकी उत्पादन क्षमता सौ मेगावाट है उसका ट्रांसफार्मर जल जाने की वजह से वह भी बन्द है। पांच सौ मेगावाट उत्पादन क्षमता वाले पतरातू बिजलीघर में सिर्फ सौ मेगावाट बिजली का उत्पादन हो रहा है। बिहार को पांच सौ मेगावाट बिजली की आवश्यकता है। आगामी पांच वर्षों में 1200 मेगावाट बिजली की आवश्यकता होगी और 1990 तक 2200 मेगावाट बिजली की

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†Introduced with the recommendation of the President.